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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 196/9/NCLT/AHM/2017

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2018**

Name of the Company: J J Plastalloys Pvt Ltd.

V/s.

R.R. Polynet Pvt Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

| | | | |
|--|------|-------------------------|--------------|
| 1. Krina R. Parekh For Arjun R. Sheth | Adv. | Operational creditor | K. R. Parekh |
| 2. | | | |

ORDER

Learned Advocate Ms. Krina Parekh i/b Learned Advocate Mr. Arjun Sheth present for present for Operational Creditor/ Petitioner. None present for Respondent.

Heard arguments of learned Counsel for Petitioner.

Order reserved.

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**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 26th day of February , 2018.